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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.01.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 15.01.2025 at 02:00 PM were not taken up. The next date of hearing in the matters is **05.02.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Shirish Vinod Shah (HUF).	Anirudh	Atul Menon
	No. 273 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
	(PH)			Ashim Sood (R3)
		With		
2.	Comp. App. (AT)	Hasmukh Mithalal Nagori.	Anirudh	Atul Menon
	No. 274 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
	(PH)			Ashim Sood (R3)
		With		
3.	Comp. App. (AT)	Adwaeet A. Shah & Ors.	Anirudh	Atul Menon
	No. 275 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
	(PH)			Ashim Sood (R3)
		With		
4.	Comp. App. (AT)	Mahendra A Shah & Ors.	Anirudh	Atul Menon
	No. 276 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
	(PH)			Ashim Sood (R3)
		With		
5.	Comp. App. (AT)	Chhaya Kamlesh Parekh.	Anirudh	Atul Menon
	No. 277 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
				Ashim Sood (R3)
	(PH)			
		With		

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_				site: www.nclat.nic.in
6.	Comp. App. (AT)	Kanta Shah.	Anirudh	Atul Menon
	No. 278 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
				Ashim Sood (R3)
	(PH)			
		With		
7.	Comp. App. (AT)	Ramesh Shah.	Anirudh	Atul Menon
	No. 279 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
	(PH)			Ashim Sood (R3)
	()			
		With		
8.	Comp App (AT)	Bharati Vinod Shah.	Anirudh	Atul Menon
0.	Comp. App. (AT) No. 280 of 2019	Vs.	Ailifudii	Aakanksha
	10. 200 01 2019	Bharti Telecom Ltd & Ors		
	(DII)	Bharti Telecom Liu & Ois		Kaul(R2) Ashim Sood (R3)
	(PH)			Asiiiii Sood (K5)
		With		
9.	Comp. App (AT)	Akash Khandelwal & Ors.	Manoj Kumar	Atul Menon
	No. 336 of 2019	Vs.		
	& I.A. No. 443 of	Bharti Telecom Ltd. & Anr.		
	2021			
		With		
10.	Comp. App. (AT)	Shubham Gupta	Sandeep Bisht	Dhruv Rana
	No. 337 of 2019	Vs.		Gopal Singh-R2
		Bharti Telecom Ltd & Ors.		Ashim Sood-R3
		With		
11.	Comp. App. (AT)	Manish Lamba & Ors.	Rohan Chawla	Dhruv Rana
111	No. 338 of 2019	Vs.	Tronun Chu Wiu	Gopal Singh-R2
	110. 330 01 201)	Bharti Telecom Ltd & Ors.		Ashim Sood-R3
	(PH)	Bharti Telecom Eta & Ols.		7 Ishiin Sood RS
		With		
12.	Comp. App. (AT)	Rajesh Jain	Shikhar Shrivastava	Dhruv Rana
	No. 339 of 2019	Vs.		Gopal Singh-R2
		Bharti Telecom Ltd & Ors.		Ashim Sood-R3
	(PH)			
		With	VV. 11 ~	-
13.	Comp. App. (AT)	Pannalal Bhansali	Udit Gupta	Dhruv Rana
	No. 340 of 2019	Vs.	Eshna Kumar	Shaurya Mittal-R1
		Bharti Telecom Ltd & Ors.		Gopal Singh-R2
	(PH)			Ashim Sood-R3
		With		
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14.	Comp. App. (AT)	Anuradha Modi & Ors.	Manish Kaushik	Kamal Shankar
	No. 354 of 2019	Vs.		Atul Menon
		Bharti Telecom Ltd & Ors.		Tanmay Sharma-R1
	(PH)			Vikrant N. Goyal-
				R3

By order of Hon'ble Chairperson -Sd/-Registrar